

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:6344
ANSWERED ON:05.05.2015
HIV POSITIVE PRISONERS
Sanjar Shri Alok

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Ministry is aware of the fact that HIV positive prisoners after completion of their sentence, got back to jail again after committing minor crimes for getting medical facilities in the jail;
- (b) if so, the total number of such cases reported during each of the last three years and the current year, State-wise;
- (c) whether the Ministry has any plan/programme to rehabilitate the HIV Positive Prisoners after completion of their sentence in order to integrate them in the mainstream; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a)to(d) "Prisons" is a State subject as per entry 4 of List II of the Seventh Schedule to the Constitution of India. Therefore, the administration and management of prisons is primarily the responsibility of the State Governments. Data is not maintained centrally in this regard.